

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO. 85 OF 2006

TAMIL NADU JUDICIAL OFFICER ASSOCIATION

Petitioner(s)

VERSUS

HIGH COURT OF MADRAS TH. R.G. & ANR.

Respondent(s)

(With appln. for ex-Parte stay and office report)

Date: 28/02/2006 This Petition was called on for mentioning today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s) Dr. AF Julian, Adv.

Mr.Sumit Kumar, Adv.for

M/S Arputham, Aruna & Co., Adv.

For Respondent(s)

UPON being mentioned the Court made the following

O R D E R

List on due date.

(Usha Bhardwaj)

Court Master

(Madhu Saxena)

Court Master